

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 13 OF 2017
AND
APPEAL NO. 219 OF 2017

Dated: 25th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 13 OF 2017

Indian Wind Power Association (IWPA) Appellant(s)
Vs.

Madhya Pradesh Electricity Regulatory Respondent(s)
Commission & Ors.

Counsel for the Appellant(s) : Mr. Paras Choudhary

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit for R-1

Mr. G. Umapathy
Mr. Aditya Singh a/w
Mr. Sanjeev Khare (Rep.) for R-2

Ms. Aradhna Tandon for R-3

APPEAL NO. 219 OF 2017

M/s Green Energy Association Appellant(s)
Vs.

Madhya Pradesh Electricity Regulatory Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit for R-1

Mr. Nitin Gaur
Mr. R.K. Thukral for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.01.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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